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Government of India
Ministry of Law & Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi.
Dated : 24th Jan., 2022.

NOTIFICATION

F.No.A-12034/2/2021-Admn.IV(LA)(Part-I) : The President is pleased to appoint Shri Sushil Kumar as First PA in the personal section of the Hon'ble Minister of State for Law & Justice (Prof. S.P. Singh Baghel) w.e.f. 12.07.2021 in the Pay Matrix 8 (47600-151100).

2. In pursuance of Cabinet Secretary's D.O. No.50/5/4/90-TS dated 18.07.1991, the above appointment is on provisional basis and subject to receipt of detailed police verification.
3. The above appointment is ante-dated in pursuance of Department of Personnel & Training O.M. No.8/20/2014-CS.II(C) dated 27.04.2017.
4. The appointment of Shri Sushil Kumar is at the pleasure of and co-terminus with the tenure of Prof. S.P. Singh Baghel as Minister of State for Law & Justice.


(A.K. Joshi)
Director

To

The Manager,
Government of India Press,
Minto Road, Delhi.

Copy to :-

1. Shri Sushil Kumar, First PA, O/o Hon'ble MoSLJ.
2. The Pay & Accounts Officer, Department of Legal Affairs, Janpath Bhavan, New Delhi.
3. PS to Hon'ble MLJ / Sr. PPS to Hon'ble MoSLJ / PPS to Law Secretary / Sr. PPS to Additional Secretary (Admn).
4. Cash (LA) Section. As per Rule 8 of CCS (RP) Rules, 2016, Shri Sushil Kumar will draw Rs.47600/- i.e. pay in the first cell of Pay Matrix 8 w.e.f. 12.07.2021. His date of next increment shall be 01.07.2022, if otherwise admissible.
5. Admn.II(LA) / Vig. Unit / CR Asstt. / IF-B&A / Service Book / Personal File / Office Order Folder.
6. Hindi Section for providing Hindi version of the notification by email.